

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 24 of 2014

&

IA No. 32 of 2014

Dated : 24th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission
& Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Rajiv Yadav
Mr. Rakesh Rathore for R.2
Mr. Rajesh B. Dave for R.3

ORDER

The learned counsel for the Respondent seeks some time to file the reply to I.A. as well as the main Appeal. Accordingly, he is directed to file the same on or before 25.03.2014 after serving copy on the other side.

Post the matter on **03.04.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson